

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/04/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/147/IB/2018
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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1.	P. RAGAVENDRAN	OPERATIONAL CREDITOR	
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Geethanjali P.
For Aiyar and Dolia

Corporate
Debtor

Geethanjali P.

ORDER

Counsel for the operational creditor present. Representing counsel for Corporate Debtor present and prayed for time submitted that they have filed SLP before the Supreme Court as against the order of Hon'ble High Court of Madras, in relation to the Arbitration Award. Considering his request time is enlarged. Put up on **23.05.2018.**

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(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

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(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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